

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
Contempt Petition/14/ND/2023 in IB/1059/ND/2018

IN THE MATTER OF:

Concord Infrastructure Pvt Ltd	...	Applicant
Versus		
Shubhkamna Buildtech Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Abhishek Anand, Mr. Karan Kohli,
Mr. Abhishek Sinha, Mr. Nipun Gautam,
Adv. for RP/Petitioner
For the I.T. Department : Mr. Indruj Singh Rai SSC, Mr. Rahul Singh
and Mr. Sanjeev Menon, Jr. St. Counsels for
Income Tax Department

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **05.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)